

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-208**  
IB-2083/ND/2019  
IA/2715/2020

**IN THE MATTER OF:**

M/s. Modern Credit Pvt. Ltd.

**Vs**

M/s. KP International Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 7 of IBC Code, 2016

**Order delivered on 26.08.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Manoj Kumar for IRP, Mr. Sunil Kumar, IRP, Ms. Amrita Rana for applicant

For the Respondent

:

**ORDER**

**IA/2715/2020:-**

Issue notice upon the respondents by all means including Dasti. Office is also directed to serve notice upon the respondents. Petitioner is directed to file affidavit of service within one week from today.

In the meantime, petitioner is also directed to take appropriate action as required under law in respect of prayer made in the application at their own end. **List the case on 11.09.2020.**

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**